

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-22/ND/2018

In the matter of :

Oriental Bank of Commerce

..PETITIONER

Vs.

Shekhar Resorts

.. RESPONDENT

SECTION :

Under Section 7 of IBC Code, 2016

Order delivered on 12.4.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)
V.K. Subburaj,
Hon'ble Member (Tech.)

For the Petitioner /Op. Creditor :-
For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

From records, it is seen that the matter is to be listed only on 17.4.2018, however, wrongly listed today. Let it be listed on the date of hearing i.e. 17.4.2018.

— Sd —

(V.K. SUBBURAJ)
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit